

Committee was originally constituted still hold good, notwithstanding the setting up of the Corporation which has replaced the local bodies which previously existed in the territory of Delhi.

Technical Appointments

3168. **Shri Hem Barua:** Will the Minister of Defence be pleased to state:

(a) whether Engineers have been transferred to the non-technical branches of the Defence Services;

(b) if so, their number in the Army, Navy and Air Force; and

(c) what are the reasons for transferring such technical personnel to non-technical appointments?

The Minister of Defence (Shri Krishna Menon): (a) No. Some Engineer Officers have however, been posted on a tenure basis in non-technical appointments or the branches of the Services that are different from their parent branches.

(b) The number of Engineer Officers employed in non-technical appointments outside their parent Corps/Branches was eleven in the Army on the 1st March, 1959. There were no such cases in the Navy and the Air Force.

(c) The purpose of such appointments is to give the Engineer Officers necessary experience for holding staff and command appointments in due course.

Buildings in Deoli Cantonment

3169. **Shri Pahadia:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a large number of buildings are lying unused in Deoli Cantonment in Rajasthan;

(b) if so, the reasons therefor; and

(c) what steps are being taken to utilise them?

The Deputy Minister of Defence (Sardar Majithia): (a) Deoli is not a

cantonment and there is no building in Deoli which belongs to the Ministry of Defence.

(b) and (c). Do not arise.

Re-Employment of Retired Judges

3170. **Shri Rajendra Singh:** Will the Minister of Home Affairs be pleased to state the number and names of High Court and Supreme Court Judges who have either during the tenure of their office or after having retired have joined Government offices or some Government controlled boards, or statutory bodies since 1952?

The Minister of Home Affairs (Shri G. B. Pant): The information is being collected and will be laid on the Table of the Lok Sabha.

Training imparted by I.A.F. Officers to U.A.R. Air Force Staff

3171. **Shri Shivananjappa:** Will the Minister of Defence be pleased to state:

(a) whether the Indian Air Force Officers who went to U.A.R. to train the staff of its Air Force have since returned to India; and

(b) if so, how many U.A.R. officials were trained by them?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir; some of the officers have returned

(b) This information is not available here. In any event it cannot be furnished without express authorization of the U.A.R. Government.

Lead Deposits in Mysore

3172. **Shri Shivananjappa:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that geo-physical surveys for lead-ore near Metri, Hospet, Mysore State, have been conducted; and

(b) if so, what action has been taken as a result thereof?